## **HIGH COURT OF SIKKIM**

Record of proceedings

## Tr. P.(C) No. 02 of 2025

MAITA KUMAR TAMANG @ MAITAY ...... PETITIONER

**VERSUS** 

DAWA TAMANG ...... RESPONDENT

Date: 23.09.2025

CORAM:

## HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Petitioner : Mr. Jorgay Namka, Senior Advocate (Senior Legal

Aid Counsel) with Ms. Lahang Limboo, Advocate

Ms. Karden Chenchu Namgyal, Advocate.

For Respondent: Mr. Passang Tshering Bhutia, Advocate.

Ms. Pem Lhaki Tamang, Advocate.

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1. The learned Senior Counsel appearing for the petitioner desires to withdraw the present Transfer Petition (C) No. 02 of 2025 with liberty to file afresh. If the need arises and if there are valid grounds for transfer of the case, no liberty is required to seek the transfer.

**2.** Accordingly, the Transfer Petition (C) No. 02 of 2025 is disposed of as withdrawn.

**Judge**